NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA) No.375/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

of the Company	Ampi Finance Ltd & Ors.		
nder Section	230-232		
Representa	tive (IN CAPITAL	Appearing on behalf of	Signature with date
PRITHA	BOSE, PCS	Petitioners	P. Bose
TAPAS	KUMAR DAS, IELS	RD(ER) MCA	23/10/17 Dem 23/10/2017
	Name & Desig Representa LE		Name & Designation of Authorized Representative (IN CAPITAL LETTERS) PRITHA BOSE, Pcs Petitioners

ORDER

Ld. Counsel for the petitioners and Mr. Tapas Kumar Das, Asstt. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

List on 23/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)